



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

**Contempt Petition No. 60/173/2019 in
ORIGINAL APPLICATION NO. 060/1566/2018**

Chandigarh, this the 18th day of February, 2020

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

...

1. Balwinder Singh s/o Sh. Bishan Dass, aged 53 years, working as Motor Lorry Driver (Regular) in the O/o SDG, CPWD, Kendriya Sadan, Sector 9-A, Chandigarh 160009.
2. Kamal Chand, s/o Sh. Bhagwan Das, aged 53 years, working as Motor Lorry Driver (Regular) in the o/o SDG, CPWD, Kendriya Sadan, Sector 9-A, Chandigarh 160009.

....Petitioners

(By Advocate: Shri D.R. Sharma)

VERSUS

1. Sh. Durga Shanker Mishra, IAS, Secretary, Ministry of Urban Development, Government of India, Nirman Bhawan, New Delhi 110001.
2. Sh. Prabhakar Singh, Director General of Works, Central Public Works Department, R.K. Puram, New Delhi 110001.
3. Sh. Vimal Kumar DDG (formerly Superintending Engineer, Coordination, Central Public Works Department, Kendriya Sadan, 2nd Floor, Sector 9, Chandigarh 160009.
4. Sh. Rajpal Pandwal, Executive Engineer (Electrical), Central Public Works Department, Kendriya Sadan, Sector 9, Chandigarh 160009.

....Respondents

(By Advocate: Shri Sanjay Goyal)



ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

Mr. Sanjay Goyal, learned counsel for respondents has produced a copy of interim order dated 31.01.2020, passed by the jurisdictional High Court in a bunch of Writ Petitions No. 2550/2020 etc. filed by the Union of India against the order of this Tribunal dated 8.4.2019 in the case of **Balwinder Singh & Ors. vs Union of India & Ors.**, whereby operation of indicated order has been stayed. He therefore, submits that this C.P. alongwith connected C.Ps, listed today itself, may be closed.

2. In view of above, this C.P. is closed at this stage. Notice issued is discharged.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 18.02.2020
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